

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**FIRST APPEAL No.675 of 1977**

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INDRADEO SINGH and ORS

... .. Appellant/s

Versus

AWADHESH SINGH and ORS

... .. Respondent/s

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**Appearance :**

For the Appellant/s : Mr. Ram Kr. Ssharma, Advocate  
For the Respondent/s : Mr. Mahesh Pd.-2, Advocate

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**CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND  
MALVIYA**

ORAL ORDER

49 05-02-2026

In the light of Letter No. 9840 of 2025 sent by the trial Court, Office is directed to send fresh reminder for Trial Court Records in connection with Title Suit No. 64 of 1974 and 2 of 1977 from the Court of Additional Sub Judge-II, Jehanabad.

2. Trial Court is directed to comply this order within six weeks.

3. List this case on 20.03.2026.

**(Ramesh Chand Malviya, J)**

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